

CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH

No. MA 432 of 2000
MA 433 of 2000
(OA 789 of 96)

Present : Hon'ble Mr. Justice R.N.Ray, Vice-Chairman
Hon'ble Mr. B.P.Singh, Administrative Member

D. RAJAGOPAL
B.B. VERMA

VS

UNION OF INDIA & ORS.

For the applicants : Ms.U.Sanyal, counsel

For the respondents: Mr.K.K.Meitra, counsel
Mr.A.K.Banerjee, counsel

Heard on : 24.11.2000

Order on : 24.11.2000

O R D E R

R.N.Ray, VC

Heard both the counsels. These MAs are for dispensement of personal appearance, of Mr.D.Rajgopal and Mr.B.B.Verma. They are present in the Court today. MA is allowed. Their personal appearances are dispensed with. They will have to attend the Court only if they are so directed. The MAs therefore stand disposed of.

J.N. Ray
MEMBER (A)

in

R.N. Ray
VICE-CHAIRMAN